

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 634
(To be answered on the 28th November 2024)**

GREEN FIELD AIRPORT POLICY

634. SMT SANJNA JATAV

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Government has formulated Green Field Airport Policy, 2008 which lays down guidelines, procedures and conditions for setting up of new green field airports in the country and if so, the details thereof;**
(b) whether the runway has been provided by the State Government for airport at Bharatpur, Rajasthan and also, a proposal has been sent by the State Government of Rajasthan to the Ministry and if so, the details thereof;
(c) whether the State Government is reluctant towards sanctioning an airport at Bharatpur, Rajasthan; and
(d) if so, the details thereof?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Murlidhar Mohol)

(a): Government of India (GoI) has formulated a Greenfield Airports (GFA) Policy, 2008 for development of new Greenfield airports in the country. As per the GFA policy, if any airport developer including the State Government desires to develop an airport, they are required to identify a suitable site and get the Pre-feasibility Study conducted for construction of airport and submit a proposal to the Central Government for 'Site Clearance' followed by 'In-Principle' approval.

(b) to (d): GoI has not received any proposal for 'Site Clearance' under GFA Policy from Government of Rajasthan or any Airport Developer for construction of a Greenfield Airport at Bharatpur in Rajasthan.

Further, there is an existing airstrip at Bharatpur, Rajasthan which is owned by State Government of Rajasthan. The airstrip is available in the list of unserved airstrips in the Regional Connectivity Scheme-Ude Desh Ka Aam Naagrik (RCS-UDAN) Document. As per provisions under the RCS,

revival/upgradation of unserved & underserved airports is done upon its identification through a valid bid & award to the Selected Airline Operator (SAO).

Until the completion of five bidding rounds, RCS routes connecting Bharatpur airstrip are not awarded to any airline under the UDAN scheme. Therefore, the airstrip at Bharatpur airstrip is not taken for its revival under the scheme, as no airline has applied for a route connecting Bharatpur airstrip.
